

Annexure - 6
Khetan Apparel Private Limited; Liquidation commenced on 02.03.2021;
Operational creditors (other than Workmen and Employees and Government Dues)
Khetan Apparel Private Limited (As on 24.02.2022)

S. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal		Amount covered by guarantee	% share in total amount of claims admitted					
1	Bhansali Retails	25.03.2021	₹ 435,876.00	₹ 435,876.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
2	Mrs Shilpi Shrivastava	30.03.2021	₹ 235,000.00	₹ 235,000.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	Mr Rahul Singh	05.04.2021	₹ 4,054,400.00	₹ 4,054,400.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
4	Soni Enterprises	07.04.2021	₹ 1,566,114.00	₹ 1,566,114.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
5	N P Courier	09.04.2021	₹ 287,862.00	₹ 287,862.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
6	Lalit Bajaj Photography	04.09.2021	₹ 41,420.00	₹ 41,420.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
7	Commercial Tax Deptt. (Noida)	17.04.2021	₹ 63,085,917.00	₹ 63,085,917.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
8	Excise & Taxation, Gurugram	22.02.2022	₹ 1,099,333.00	₹ 1,099,333.00	Operational Debt	₹ 0.00	-	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
8	Total		₹ 70,805,922.00	₹ 70,805,922.00		₹ 0.00	-	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.